Supplementary Cause List-1 Sr. No.4

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 63/2016 IA No. 1/2016

State through CBI

.....Petitioner(s)

Through :- Ms. Monika Kohli, Advocate (on Video Call from residence in Jammu)

V/s

Sheetal Gupta and others

.....Respondent (s)

Through :- None

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 11.06.2020

Ms. Monika Kohli, learned counsel for the petitioner states that against the similar order that is impugned in the instant petition, two revisions petitions, i.e. CRR Nos. 51/2016 and 76/2016 are also pending and these petitions are required to be heard together.

Let this petition be listed along with CRR Nos. 51/2016 and 76/2016.

(RAJNESH OSWAL) JUDGE

Jammu 11.06.2020 (Rakesh)